# NATIONAL COMPANY LAW TRIBUNAL
## HYDERABAD BENCH
## COURT HALL NO:II

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL**
**HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, HYDERABAD BENCH, HELD ON 16.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

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|---|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA No.912/2019 & Contempt Petition/2/2021 in CP(IB) No.568/9/HDB/2018 |
| NAME OF THE COMPANY | Vijay Home Appliances Ltd |
| NAME OF THE PETITIONER(S) | Safexpress Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Vijay Home Appliances Ltd |
| UNDER SECTION | 9 of IBC |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|---|---|---|
| | | | |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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| | | | |

## ORDER

IA NO.912/2021 is filed by RP under Section 43.

RP did not appear, No one appeared for RP.

Learned counsel for R.1-3 appeared via video conference.

Learned counsel for R.4 appeared via video conference.

All of them have filed their replies. Pleadings are completed.

Matter stands adjourned for hearing on 26.08.2021.

-Sd/-

**MEMBER (T)**

-Sd/-

**MEMBER(J)**

Pavani